

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:950
ANSWERED ON:01.03.2000
TATKAL PASSPORT SCHEME
CHELLAMELLA SUGUNA KUMARI;DAGGUBATI RAMANAIDU

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government have announced a Tatkal Passport Scheme for issue of out of turn passport;
- (b) if so, the details thereof;
- (c) the category of persons eligible for availing of this scheme; and
- (d) the number of passports pending/issued by the Regional Passport Offices so far under the above scheme alongwith its impact on the applicants on general category region-wise?

Answer

MINISTER OF STATE FOR EXTERNAL AFFAIRS

(SHRI AJIT KUMAR PANJA)

(a)&(b) The Tatkaal Scheme has been implemented with effect from 1.1.2000 in recognition of the genuine need of some passport applicants for out-of-turn issue of passports. Under this Scheme, for an additional fee, passports will be issued on an out-of-turn basis to eligible applicants who can be issued passports on post police verification basis provided such cases are certified by an officer not below the rank of Deputy Secretary to the Government of India.

(c) Applicants who are eligible to get passports under this scheme should have a valid reason for urgent travel abroad and include minors upto 15 years of age, cases of re-issue and duplicate passports where there is no change in address of applicant; all cases where a verification certificate from an authorized official is available; and all employees of Central/State Government, Public Sector Undertakings, Armed Forces and their spouses where NOC from the Head of Department is available.

(d) The total number of passports issued by all the Passport Offices under the Tatkaal Scheme upto 15th February, 2000 is 7065. There is no pendency under Tatkaal Scheme.

There has been no noticeable impact on the applicants of the general category on account of issue of passports under the Tatkaal Scheme.